

that this Japanese method of rice cultivation is already in existence in certain parts of Mysore and what is the reason for giving this name 'Japanese'?

Dr. P. S. Deshmukh: It is wrong to say that in any part of India all the items in the Japanese methods were being practised but I know there are certain items being employed in parts.

Shri Heda: Have the Government given an assurance that they would inspect the area under Japanese method of rice cultivation and give their advice to the cultivators from time to time?

Dr. P. S. Deshmukh: We have got our publicity campaign and it was our intention to broadcast as much information as possible and advise the cultivators.

COMPENSATION TO AIR TRANSPORT COMPANIES

*248. **Shri Heda:** (a) Will the Minister of Communications be pleased to state the total amount paid as compensation to different Air Transport Companies by the two Air Corporations?

(b) What is the highest and lowest compensation paid for a Dakota type of aeroplane?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) No compensation has yet been paid to any airline.

(b) It is not possible to give this information until compensation has been finally determined according to the provisions of the Air Corporations Act.

श्री हेडा : क्या मंत्री महोदय बता सकेंगे कि किस समय तक यह जो इस तरह से कम्पानसेशन या जो कुछ भी देना है उस का निर्धारण किया जायगा ?

श्री राजबहादुर : अभी जो कुछ इन की सम्पत्ति है और जो कुछ इन का कर्ज है, उस का मूल्यांकन किया जा रहा है और जैसे ही यह समाप्त होगा और विशेषज्ञों

की टीम इन सब बातों की जांच कर सकेगी, उस वक़्त इन का मूल्य निर्धारण किया जायगा ।

श्री हेडा : मैं समय पूछ रहा था, कितना समय इस में लगेगा ?

श्री राज बहादुर : मैं कोई निश्चित समय नहीं बता सकता । सम्भव है कि छः महीने लग जायें ।

Shri Jaipal Singh: Is it a fact that the stores of Air India have not been taken over?

Shri Raj Bahadur: Sir, according to our knowledge all the stores have been taken over on the appointed date along with the assets.

Shri M. Khuda Baksh: Kindly give an indication of the basis of assessment.

Shri Raj Bahadur: That basis has been provided in the provisions of the Act.

SUPPLY OF MEAT TINS IN SCARCITY AREAS

*249. **Shri Eswara Reddy:** (a) Will the Minister of Food and Agriculture be pleased to state the number of meat tins received from Bucharest through the Indian Red Cross for distribution in the famine-stricken areas of the country?

(b) How many of the above were allotted for distribution in Rayalseema areas?

(c) What machinery is in operation to ensure that these meat tins are properly distributed to the famine-stricken areas of the country generally, and Rayalseema particularly?

(d) Have any instances of irregular distribution, or non-distribution of these meat tins been brought to the notice of Government?

(e) If the answer to part (d) above be in the affirmative, what action have Government taken on this, and how

have they ensured that proper distribution to famine-stricken people is made?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):

(a) The Indian Red Cross Society have not received any gift of meat tins from Bucharest for distribution in the scarcity-stricken areas.

(b) to (e). Do not arise.

Shri Eswara Reddy: Are the Government aware of the fact that a world federation of democratic countries from Bucharest sent meat tins?

Shri M. V. Krishnappa: That is not from Bucharest. It is from Budapest which is in Hungary.

CHLOROPHYLL

***250. Shri Eswara Reddy:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government are aware of the categorical rejection of the claims for Chlorophyll as a deodorant by the chemical and clinical trials in Britain and U.S. by eminent scientists;

(b) whether Government intend to take steps to prevent false advertising in this country in the name of the high qualities of Chlorophyll; and

(c) whether Government are prepared to publish the results of the researches conducted in the Forest Research Institute, Dehra Dun so that they can be verified by other scientists of our country?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Numerous articles on chlorophyll as a deodorant have appeared in journals such as the British Medical Journal and the Journal of American Medical Society, Pharmaceutical Journal etc., giving expressions to opinions both in favour of and against.

(b) Does not arise.

(c) A list of papers published by the Institute is placed on the Table of the House.

STATEMENT

A list of Papers published by Drs. S. V. Puntambekar and P. Ramachandra Rao of the Forest Research Institute, Dehra Dun.

(1) A note on the Extraction of Chlorophyll Pigment for colouration of Hydrogenated fats published in the Indian Forester, December 1951 (Vol. 77 No. 12).

(2) A note on the preparation and uses of Copper Chlorophyll published in the Indian Forester, February 1953 (Vol. 79 No. 2)

(3) Chlorophyll for colouration of Vanaspati, published in the Indian Forester, December 1952 (Vol. 78 No. 12).

Shri S. C. Samanta: May I know whether the research on chlorophyll done at Dehra Dun has given any effect in the colouration of Vanaspati?

Dr. P. S. Deshmukh: It is being investigated.

IMPORT OF FOODGRAINS FROM AUSTRALIA

***251. Dr. Ram Subhag Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) the total quantity of wheat and wheat flour which has so far been imported from Australia during the year 1953; and

(b) the total price paid for that?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa): (a) The total quantity of wheat and wheat flour imported from Australia during period 1st January, 1953 to 31st July, 1953 is as follows:

(Figures in '000 tons)	
Wheat	292·9
Wheat Flour	54·1
TOTAL	<u>347·0</u>

(b) About Rs. 14 crores.

Dr. Ram Subhag Singh: How much wheat and wheat flour do Government